

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

ROC No.626/SO/2019

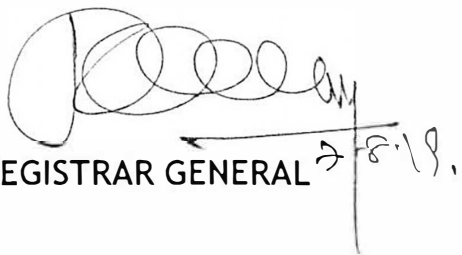
Date:07.08.2019

CIRCULAR

Ref: High Court's Circular in ROC No.626/SO/2019, dt.27.7.2019

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In continuation of the Circular dated 27.7.2019, as directed all the Unit Heads and the Judicial Officers in the State are requested to participate in plantation of saplings in a big way in all the Court Complexes on 15<sup>th</sup> of August, 2019 in co-ordination with Forest and Horticulture Department involving all the stakeholders, more particularly the senior most staff members and the junior most advocates of their Court. You are also further requested to obtain photographs of plantation and submit the same to the High Court enabling the Registry to place the same before the Hon'ble Chief Justice.

  
REGISTRAR GENERAL → 8.18.

To  
All the Unit Heads  
PS to Hon'ble Judges (with a request to place the same before the Hon'ble Judges for their Lordship's kind perusal)  
The Registrar (Administration), High Court for the State of Telangana  
The Registrar (I.T.-cum-CPC), High Court for the State of Telangana  
(with a request to place the Circular in the official Website)  
The Section Officer, E.Section.